NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

ě.	CP/TCP/CSP/CSA/TCSP/TCSA/NO. 525 /(MAH)/2017				
	CORAM:		Present:	SHRI B.S.V. PRA	KASH KUMAR MEMBER (J)
				SHRI V. NALI	LASENAPATHY MEMBER (T)
	ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017				
	NAME OF THE PARTIES: M/s. QUESS CORP LTD. VIS. GHATUE PATIL TRANSPORT LTD. SECTION OF THE COMPANIES ACT: OF THE Companies Act 1956/2013/I & BP Code 2016.				
	S. No.	NAME	DESIGNAT	ION	SIGNATURE

Order TCP 525/I&BP/NCLT/MB//MAH/2017

None present. List this matter on 21.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)